

1	2	3	4	5	6	7
Tamil Nadu	2	-	1	3	2	8
Uttar Pradesh	2	-	4	-	2	8
Uttarakhand	1	-	-	-	-	1
West Bengal	1	-	1	-	2	4
<b>Name of the UT</b>						
Andaman and Nicobar	1	-	-	-	1	2
Chandigarh	-	-	-	-	-	-
Dadar Nagar Haveli	-	-	-	-	-	-
Daman and Diu	-	-	-	-	-	-
Lakshadweep	-	-	-	-	-	-
National Capital Territory Delhi	1	1	1	-	3	6
Puducherry	-	-	-	1	1	2
TOTAL	30	1	18	5	26	80

**Certification system for AYUSH systems of medicine**

164. SHRI AVINASH PANDE: Will the Minister of AYURVEDA, YOGA AND NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY be pleased to state:

(a) whether Government is planning to devise a system of certification and or licensing to identity and regulate persons, institutions and organisations who claim to be practitioners of Ayurveda and other Indian Systems of Medicines; and

(b) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF AYURVEDA, YOGA AND NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY (AYUSH) (SHRI SHRIPAD YESSO NAIK): (a) and (b) The Central Council of Indian Medicine (CCIM) is a Statutory body which has been set up as per the provision of the Indian Medicine Central Council (IMCC) Act, 1970 whose objectives include (a) maintenance of the Central Register of practitioners of Indian Systems of Medicine in the prescribed manner in accordance with the information of practitioners who are enrolled in the State Registers of Indian Systems of Medicine

and (b) regulation of standards of education and examinations, qualification and practice in these systems.

The main functions of the Central Council is to evolve uniform standards of education and registration of practitioners in Indian Systems of Medicine. The registration of practitioners of Indian Systems of Medicine will ensure that medicine is not practiced by those who are not qualified in these systems and those who practice observe a code of ethics in the profession.

#### **Establishment of national institute of unani medicines**

165. SHRIMATI RENUKA CHOWDHURY: Will the Minister of AYURVEDA, YOGA AND NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY be pleased to state:

(a) whether Government has identified the location for establishment of proposed National Institute of Unani Medicines;

(b) if so, the details thereof;

(c) if not, the reasons for delay; and

(d) the time by which the Institute is likely to be established?

THE MINISTER OF STATE OF THE MINISTRY OF AYURVEDA, YOGA AND NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY (AYUSH) (SHRI SHRIPAD YESSO NAIK): (a) to (d) At present no new National Institute of Unani Medicines is proposed to be established. However, National Institute of Unani Medicines (NIUM) at Bangalore is already established and functioning since 1984.

#### **Steps to attract people to AYUSH systems of medicine**

166. SHRI C. M. RAMESH: Will the Minister of AYURVEDA, YOGA AND NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY be pleased to state:

(a) the reasons why 90 per cent of Indians; prefer Allopathy over AYUSH in spite of India being the pioneer in AYUSH;

(b) the reasons why people only go to AYUSH when Allopathy fails them; and

(c) how Ministry is planning to change this trend since AYUSH has very limited side effects?

THE MINISTER OF STATE OF THE MINISTRY OF AYURVEDA, YOGA AND NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY (AYUSH) (SHRI SHRIPAD YESSO NAIK): (a) and (b) The NSSO 71st round report on Key